COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 42 OF 2017

Dated: 14th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M. P. Power Management Co. Ltd.	 Appellant(s)
Vs.	
M/s Jaiprakash Power Ventures Ltd. & Ors.	 Respondent(s)

Counsel for the Appellant(s)	:	Mr. Ravin Dubey	

Counsel for the Respondent(s) : Mr. S. Venkatesh Mr. Pratyush Singh for R-1

> Ms. Mandakini Ghosh Ms. Ritika Singhal for R-5

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk